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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	Purpose	Section	Name of the Parties M/s. / Mr.
TP 212/17	Await OL report	391 / 394 Elmeasure (India) Pvt. Ltd.	
7	ΓP 212/17	/ Wait OL	TP 212/17 Await OL 391 / 394

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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2) Shreyas A 9036118414

for VGB Ausociates

Pelitioner

Shungar

ORDER

Counsel for Petitioner is present. Petitioner Counsel is directed to offer comments on the report of R.D & ROC. Further, he is directed to collect notice from the registry issued in the name of Income Tax Department authority and to serve it on the authority and to file proof of service. For filing comments if any, list it on 06/02/2018.

Member (T)

Member (J)